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ITEM NO.49

COURT NO.2

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).39980/2012

(From the judgement and order dated 24/08/2012 in ITA No.112/2004 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

JUSTICE G.K. MATHUR (RETD.)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX, MEERUT & ANR

Respondent(s)

(With prayer for interim relief)

Date: 03/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s)

Mr. Arvind Kumar, Adv.
Ms. Laxmi Arvind, Adv.
Mrs. Poonam Prasad, Adv.
Mr. Pradeep Kumar Mathur, Adv.

For Respondent(s)

Mr. Mohan Parasaran, SG
Ms. A. Subhashini, Adv.
Mr. Gaurav Dhingra, Adv. for
Mrs Anil Katiyar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

|(Pardeep Kumar)
|AR-cum-PS

| |(Renu Diwan)
| |Court Master

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